

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1679/2012

RAM KALP CHAUDHARY

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 15/07/2016 This appeal was called on for hearing today.

For Appellant(s) Ms. Nikhar Berry,Adv.
Mr. V. Maheshwari & Co.,Adv.

Ms. Sandhya Goswami,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ms. Nikhar Berry, Ld. Advocate has appeared on behalf of the appellant. She seeks and is given two weeks time to file the vakalatnama.

List again on 26.8.2016.

(M V RAMESH)
Registrar